

MANDAL : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the State Trading Corporation is not using Calcutta port for getting deliveries of imported oils and instead bringing oil in rakes from Bombay which takes a pretty long time to reach Calcutta apart from the cost of freight involved ;

(b) if so, the reasons therefor ;

(c) whether this has resulted in creating an edible oil famine in Calcutta leading to prices shooting up ; and

(d) the steps which he proposes to take to ask the STC to charter ships for oil imports which could call at Calcutta port ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) No, Sir.

(b) to (d) Do not arise.

Decision to Enlarge the Field Network of Jute Corporation of India

6862. SHRI SANAT KUMAR MANDAL : Will the Minister of COMMERCE be pleased to state :

(a) whether the Jute Corporation of India has decided to enlarge its field net-work progressively next season (1984-85) ; and

(b) if so, the broad outlines thereof and how it will control the market to benefit the growers in West Bengal ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) and (b) The Jute Corporation of India have plans to enlarge its market coverage progressively during the next jute season 1984-85 in order to wield an effective control on market for

benefit of growers. This is sought to be achieved through intensification of purchase at primary markets in association with Co-operatives for enlarged price support and commercial operations. Procurement will continue to be made from growers as at present.

News Item Captioned "The Reliance Textile Industries Ltd. has now Introduction Unique Cash Certificate Scheme"

6863. SHRI SANAT KUMAR MANDAL : Will the Minister of FINANCE be pleased to state :

(a) whether his attention has been drawn to the news-item captioned "The Reliance Textile Industries Ltd. has now introduced Unique Cash Certificate Scheme" appeared in the 'Economic Times' New Delhi, on 9th March, 1984 ;

(b) if so, what are the features and characteristics of the scheme and why it is confined to the existing shareholders only ; and

(c) whether it had Government approval particularly so far as Tax advantages accruing therefrom are concerned ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA) : (a) Yes, Sir.

(b) and (c) Information is being collected and will be laid on the Table of the House.

SC/ST in Mica Factories Under MITCO

6865. SHRI A. K. ROY : Will the Minister of COMMERCE be pleased to state :

(a) the number of persons recruited by the mica factories under MITCO in the last two years with factory-wise break-up thereof ;

(b) percentage of Scheduled Castes and Scheduled Tribes in that ;

(c) whether any preference is given in employment to the local and displaced persons ; if so, the details thereof ;

(d) whether he is aware of many clandestine appointments in the factories avoiding even the local employment exchanges creating unrest in the last two years ;

(e) if so, the details thereof ; and

(f) the steps taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR): (a) and (b) The total number of officers/staff recruited during 1982 and 1983 is 77. In addition, workers and some specialised technical staff are recruited specifically for individual factories. The number of workers and specialised technical staff recruited during 1982 and 1983 by MITCO with factory-wise break up thereof is as under :

1. Mica Powder Factory at Jhumritelaya	.21
2. Mica Processing Factory at Giridih	5
3. Mica Processing Factory at Jhumritelaya	.3
4. Mica Processing Factory at Bhilwara	53
5. Mica Processing Factory at Chandaury	.14
Total	36

The percentage of Scheduled Caste and Scheduled Tribes among staff and officers recruited is 10 and among workers and specialised technical staff recruited is 25.

(c) Recruitment of staff within the purview of the Employment Exchange is made locally through the Employment Exchanges. In regard to employment of workers, recruitment is made locally after displaying a notice in MITCO's

office and at other places. Ad-hoc appointments in case of exigencies of work and urgency of recruitment is resorted to only when suitable candidates are not available through Employment Exchange or by open advertisement.

(d) No, Sir.

(e) and (f) Does not arise.

Investments made in the Textile Mills in Public Sector in Kanpur after Takeover

6866. SHRI A. K. ROY : Will the Minister of COMMERCE be pleased to refer to the reply given to Unstarred Question No. 34 on 24 February, 1984 regarding Textile Mills in Kanpur and state :

(a) the details to the investments made in each of the textile mills in Public Sector in Kanpur after take over with year-wise break up ; and

(b) profit and loss of the textile mills in the private sector in Kanpur as compared with the same of Government-owned mills for the last three years; details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR): (a) A statement (I) showing the year-wise investment made on modernisation/expansion in respect of nationalised and managed mills of National Textile Corporation located in Kanpur is attached.

No direct investment has been made by Government in any of the mills under BIC in Kanpur (including associate Companies) after nationalisation.

(b) Statement (II) showing profit (+)/loss (—) of the Textile Mills/Companies under Government control and in the Private Sector in Kanpur is enclosed.

In addition to this, there are two textile units in the private sector in Kanpur, which are lying closed for varying period of time.